

**Review of the use of DDT as
Insecticide**

1817. SHRI JAGADISH JANI:
Will the Minister of AGRICULTURE
be pleased to state:

(a) whether it is a fact that the
use of D.D.T. as insecticide is harm-
ful to the plants as well as to the Eco-
system;

(b) if so, whether any review has
been made on the continued use of
DDT as insecticide; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN
THE DEPARTMENT OF AGRICUL-
TURE AND RESEARCH IN THE MI-
NISTRY OF AGRICULTURE (SHRI
SHYAM LAL YADAV): (a) to (c)
An Expert Committee was set up by
Government to review all the pesti-
cides in use at present in the country
with a view to banning the produc-
tion, import and use of those which
are no longer in use in other coun-
tries. The Expert Committee has sub-
mitted its report on DDT, which is
under consideration.

**Launching of Individual Housing
Loan Scheme**

1818. SHRI JAGADISH JANI:
Will the Minister of URBAN DEVE-
LOPMENT be pleased to state:

(a) whether Government have a
proposal to launch individual housing
loan scheme;

(b) whether Housing Development
Finance Corporation proposes to
launch such loan scheme, linked to
special type of Life Insurance Policy;
and

(c) if so, what are the terms and
conditions, including the rate of inte-

rest etc. under this individual housing
loan scheme?

THE MINISTER OF STATE IN
THE MINISTRY OF URBAN DEVE-
LOPMENT (SHRI DALBIR SINGH):

(a) Yes, Sir. The National Housing
Bank is being set up at the apex level,
to promote housing finance institu-
tions both at local and regional levels
for the purpose.

(b) and (c) The Housing Develop-
ment Finance Corporation (HDFC)
proposes to introduce a Life Insu-
rance Policy linked—Loan Scheme.
The details of the scheme are being
worked out by the HDFC in consulta-
tion with the Life Insurance Corpora-
tion.

**Development of Horticulture in
Orissa**

1819. SHRI JAGADISH JANI:
Will the Minister of AGRICULTURE
be pleased to state:

(a) the different horticultural deve-
lopmental programmes undertaken in
Orissa during 1987-88 and the Central
assistance given to the State for that
purpose during that year;

(b) whether Government have any
proposal to increase areas under hor-
ticulture during the 1988-89 financial
year; and

(c) if so, the various horticultural
developmental programmes proposed
to be taken up in Orissa in 1988-89?

THE MINISTER OF STATE IN
THE DEPARTMENT OF AGRICUL-
TURE AND COOPERATION IN THE
MINISTRY OF AGRICULTURE
(SHRI SHYAM LAL YADAV): (a)
Various programmes such strengthen-
ing of departmental nurseries for pro-
duction and supply of quality planting
material, package programme on
Cashewnut development, contingency
plan for increasing production of ve-

getable in drought affected districts through distribution of minikits and certified vegetable seed production through agricultural University are being implemented by the Government of India under Central/Centrally Sponsored Scheme in Orissa during 1987-88. Besides, Coconut Development Board is implementing following programmes:

1. Production and distribution of TXD hybrid seedlings.

2. Establishment of Hybrid Seed gardens for the production of DXT hybrid.

3. Integrated control of leaf eating caterpillar.

4. Providing assistance for irrigation facilities to coconut growers.

Government of India have allotted an amount of Rs. 30.07 lakhs as Central assistance for 1987-88 to the Government of Orissa.

(b) Yes, Sir.

(c) Besides continuing the above programmes under central/centrally sponsored schemes, State Government propose to take up various horticultural development programmes such as citrus development, mango plantation, package programmes for the development of banana, development and extension of coconut and potato, vegetable seed production, etc. for increasing area under horticulture during 1988-89 under State Plan Scheme.

Loan to Film and T.V. Serial Producers by N.F.D.C.

1820. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the National Film Development Corporation (NFDC) has given loan to a number of film and T.V. serial producers;

(b) if so, how many producers have been given loan by NFDC during the last two years and what are their names; alongwith the names of films/serials;

(c) the number and names of producers who have failed to repay the loan; and

(d) what steps the NFDC has taken so far to recover the loan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) The National Film Development Corporation has given loans for the production of films to a number of film producers. But it does not give loans for the production of TV serials.

(b) The National Film Development Corporation has given loans to 13 producers during the last two years. Additional loans to seven firms producers were also given for the projects sanctioned in earlier years. The names of producers alongwith the names of films are given in the statement enclosed (See below).

(c) Out of the producers as per the enclosed statement, only one Producer M/s. Chitralipi has failed to repay the loan and interest as per the terms of the loan agreement.

(d) The National Film Development Corporation has already initiated legal proceedings for the recovery of the loan and interest in the above case.